

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 24

IA 2835/2021 IA 1171/2022 in C.P.(IB)3457/MB/2018

CORAM:

SH. PRABHAT KUMAR
HON'BLE MEMBER (T)

SH. H. V. SUBBA RAO
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **10.03.2023**

NAME OF THE PARTIES: - **Corporation Bank**
Vs.
Trimax IT Infrastructure and Services Ltd

Appearance (via video-conference):

For Applicant – IA 2835, 1171 : Shyam Kapadia a/w Mahee Vohra
i/b Link Legal
For the Respondent – IA 2835 : Mr. Gautam Swarup, Ms. Gunjan
Jindal, Mr. Kartikeya Jaiswal, Mr.
Ankur Das, Adv

Section 'Application under any other provisions- IBC, Regulation 44(2),
Liquidation process Regulation, 2016 u/s 60(5) u/s 7 of Insolvency and
Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Due to paucity of time,
the matter could not be taken up today. Accordingly, list this matter on
Board on 01.05.2023, for further consideration and hearing.

Sd/-

Sd/-

PRABHAT KUMAR
Member (Technical)

H. V. SUBBA RAO
Member (Judicial)

10.03.2023
Vedant